NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/65 & 66/CAA/2017

NAME OF THE TRANSFEROR

: BREEZE HOTEL LTD

NAME OF THE TRANSFERRE

: BBCL BREEZE RESIDENCES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

1. PAWAN JOHABAKH

Coursel for Petifloner.

ORDER

Counsel for the Petitioner present. The report of the R.D. has been submitted. Counsel for the Petitioner prayed for time to make final submission. At request, time is enlarged. Put up on 30.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk